## HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

## ORDER

No.: 1329 of 2025/RG/NG-444(I)

Dated:09.09.2025.

Subject: Conduct of Online CBT/Written Examination for the post of Reader, Level-8 (47600-151100), in the High Court of Jammu & Kashmir and Ladakh, advertised pursuant to Advertisement Notification No. 02 of 2025/RR/RC dated 26.05.2025 (Both Jammu and Kashmir Division).

In Continuation to High Court Order No's 1179 of 2025/RG/NG-444(I) and 1180 of 2025/RG/NG-444(I), respectively, it is hereby informed that the Officials/Officers who were directed to remain present at the designated examination centres on 28.08.2025, with regard to the conduct of Online CBT Examination for the post of Reader which was postponed due to inclement weather, that they shall now perform their duties at the designated examination centers on 13.09.2025. (Examination Centre, Reporting Time and Exam Time, shall remain the same as notified earlier).

Further, due to the retirement of Shri Ashok Gandhi, Assistant Registrar, Shri. Sanjeev Kumar, Assistant Registrar, High Court Wing, Jammu, shall now perform his duties at *JSR Online Services, RS Pura Road, Satwari, Jammu on 13.09.2025* and in place of Shri Arshaid Ahmed Wani, Senior Assistant, High Court Main Wing, Srinagar, Shri Ishfaq Mohi-ud-Din Wani, Senior Assistant, High Court Main Wing, Srinagar, shall now perform his duties at *Millennium-Infotech, Industrial Estate, Rangreth, Srinagar on 13.09.2025*.

By Order.

Assistant Registrar (Recruitment)

Dated: 09.09.2025.

## No: 49982-99 of 2025/RR/RC

## Copy to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
- 2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Chairman of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
- 3. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
- 4. Secretary to Hon'ble Mr. Javed Iqbal Wani, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
- 5. Secretary to Hon'ble Mr. Justice Mohd Akram Chowdhary, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.

- 6. Secretary to Hon'ble Mr. Justice Rajesh Sekhri, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
- 7. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar with the request to depute two e-court officials both at Jammu/Srinagar to the designated examination centres on 12-09-2025 to check all the computer systems/servers and assure that no technical glitch is faced by any candidate during examination.

Registrar Recruitment, High Court Main Wing, Jammu for information.

- 9 Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Srinagar, with the request to get the same uploaded on the official website of the High Court.
  - 10. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.

11. S/Shri \_\_\_\_\_\_for compliance

12. Order File.

Assistant Registrar (Recruitment)